

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA-790/2014  
MA-3825/2014**

**New Delhi, this the 30<sup>th</sup> day of May, 2016.**

**Hon'ble Mr. Shekhar Agarwal, Member (A)  
Hon'ble Mr. Raj Vir Sharma, Member (J)**

1. Naveen Kumar, No. D-3562, SI (Executive),  
S/o Late Sh. Rajender Kumar,  
R/o A-3/15, Sector-18,  
Rohini, Delhi-110089.
2. Vikaram Singh, No. D-3733, SI (Executive),  
S/o Sh. Basant Kumar,  
R/o Flat No. 29-C, Platinum Enclave,  
Sector-18, Rohini, Delhi-110089.
3. Krishan Ballav Jha, No. D-3559, SI (Executive),  
S/o Sh. Jeeb Nath Jha,  
R/o DA-184, Shalimar Bagh, Delhi-11008.
4. Narendra Singh Chahar, No. D-3581, SI (Executive),  
S/o Sh. R.S. Chahar,  
R/o B-505, Saheta Appts.,  
Plot No. 30, Sector-4, Dwarka, Delhi-110075.
5. Sanjay Kumar, No. D-3599, SI (Executive),  
S/o Late Sh. Hari Kishan,  
R/O Vill. Kathura, Tehsil Gohana,  
Distt. Sonepat, Haryana.
6. Lokesh Kumar, No. D-3627, SI (Executive),  
S/o Late Sh. Kapil Dev Sharma,  
R/O B-63/1A, Flat No. 8, Paryavaran Complex,  
Neb Sarai Road, New Delhi-110030.
7. Sanjeev Sanger, No. D-3658, SI (Executive),  
S/o Sh. Amrit Kumar,  
R/O B-133, SF3, MIG Flats, Shalimar Garden,  
Main, Ghaziabad-201105.
8. Ashwani Kumar, No. D-3642, SI (Executive),  
S/o Sh. Basant Singh,  
R/O 2<sup>nd</sup> Floor, Plot No. 5/81,  
Rachna Vaishali,  
Ghaziabad, U.P.
9. Ved Prakash Rai, Sub-Inspector No. D-3636,  
S/o Late Sh. Sachida Nand Rai,

R/o C-7, Type-III, New Police Line,  
 Kingsway Camp, New Delhi. ... Applicants  
 (By Advocate: Sh. M.K. Bhardwaj)

Versus

Commissioner of Police & Ors through:

1. The Commissioner of Police,  
 Police Headquarter, MSO Building,  
 IP Estate, New Delhi.
2. The Joint Commissioner of Police,  
 Police Headquarter, MSO Building,  
 IP Estate, New Delhi.
3. Vijender Singh, No. D-3589, SI (Executive),  
 S/O Late Sh. Bhagwan Singh,  
 R/O RZE-51, West Sagarpur,  
 New Delhi-110046.
4. Praveen Sharma, No. D-3648, SI (Executive),  
 S/O Sh Hari Chand Sharma, R/O  
 L-60, Sriniwas Puri, New Delhi-110065.
5. Devender Yadav, No. D-3587, SI (Executive),  
 S/O Sh. Kishan Chand Yadav,  
 R/O WZ-431A, Village Madi Pur, Delhi.
6. Afsar Raza Naqvi, No. D-3614, SI (Executive),  
 S/O Sh. Mohammed Raza,  
 R/O 2725 Hamilton Road,  
 Kashmere Gate,  
 Delhi. ... Respondents  
 (By Advocate: Ms. Neetu for Ms. Rashmi Chopra)

#### **ORDER (ORAL)**

**Hon'ble Mr. Shekhar Agarwal, Member (A)**

Today when this case was taken up, learned counsel for both the sides agreed that with the passing of order No. 953/Rectt.Cell(AC-II)/PHQ dated 06.05.2016, this OA has become infructuous. Accordingly, this OA is dismissed as infructuous.

**(Raj Vir Sharma)**  
**Member (J)**

/ns/

**(Shekhar Agarwal)**  
**Member (A)**